

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1488  
TO BE ANSWERED ON 05.03.2018**

**REGISTRATION OF WORKERS**

**1488. SHRI ANIL SHIROLE:  
SHRI DUSHYANT CHAUTALA:  
SHRI PARBHUBHAI NAGARBHAI VASAVA:  
SHRI GEORGE BAKER:  
SHRI V. ELUMALAI:  
PROF. RICHARD HAY:  
SHRI M. CHANDRAKASI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the number of unorganized sector workers across the country, State/UT-wise;**
- (b) whether the Government proposes to register these workers;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government also proposes to provide Unorganised Worker Index Number (UWIN) to all the workers engaged in the unorganized sector;**
- (e) if so, the details thereof and the time by which it is likely to be issued; and**
- (f) the other steps taken/being taken by the Government to bring all the workers in the unorganized sector under the social security net?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a): Statistics of workers in the unorganised sector is not maintained centrally.**

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**(b) to (e): Section 10 of the Unorganised Workers Social Security Act, 2008 provides that every unorganised worker shall be eligible for registration subject to the fulfilment of the conditions that he or she shall have completed fourteen years of age; and a self-declaration by him or her confirming that he or she is an unorganised worker. The application for registration is to be made to the District Administration.**

**A proposal to create a national platform to facilitate issue of a Unique ID i.e. Unorganised Workers Identification Number (UWIN) has been approved by the Central Government with an estimated cost of Rs.402.7 crores to be implemented in two years during 2017-18 and 2018-19.**

**(f): Government has taken steps to cover workers in the Unorganised Sector under the Social Security which includes the following:-**

- (i) Converged Pradhan Mantri Jeevan Jyoti Bima Yojana/Pradhan Mantri Suraksha Bima Yojana in which premium is shared between Centre and the States in 50:50 ratio.**
- (ii) National Health Projection Scheme**
- (iii) National Family Benefit Scheme**
- (iv) Indira Gandhi National Old Age Pension Scheme**

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